

**National Company Law Tribunal  
Allahabad Bench**

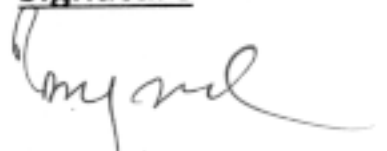

CP NO. 19/ALD/2018, CA NO.

174/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2018

NAME OF THE COMPANY: Jaiprakash Associates Ltd. with Jaypee Infrastructure Development Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R. P. Agarwal	Adv.	Petitioner	
2.	Kuldeep Singh	STA	O.L. All India	K. Singh
	Pradeep Singh Sisodia	CHSC	ROC	

**CP NO. 19/ALD/2018, CA NO.174/ALD/2017**

Sh. R.P. Agarwal, Advocate for the petitioner and Kuldeep Singh STA, OL for the Central Govt, Sh. Pradeep Singh Sisodia, CGSC for the ROC is present in this Court.

List the matter on 28<sup>th</sup> May 2018, for hearing.

**Dated:15.05.2018**

—Sd—

**SAROJ RAJWARE,  
MEMBER (T)**

—Sd—

**V.P. SINGH,  
MEMBER (J)**

Typed by:  
Md. Zaid